

MINUTES OF THE MEETING NO.10 (2023-24) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 26.02.2024 AT 3:00 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.10 (2023-24) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Shri Subhash Chandra Agarwal, Addl. DGFT at 3:00 PM on 26.02.2024, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following members attended the meeting: -

- i. Dr. Dilip Kumar Srivastava, Deputy Commissioner (QC), DoA&FW
- ii. Sanjay Kumar Chauhan, Assistant Inspector General of Forests, MoEF&CC (SU Division)
- iii. Manoj Kumar Khandelwal, Assistant Commissioner, MoEF&CC (SU Division)

In attendance:

- i. Shri S.K. Mohapatra , Joint DGFT
- ii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 187 applications were considered by the EFC, out of which 62 cases were approved including 59 ex-post facto cases, 2 cases were rejected & closed, 14 cases are under deficiency and remaining 109 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl-No	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of application in DGFT(Hqrs)	Decision of EFC / remark
Department of Agriculture and Farmers Welfare					
1	HARIDAS NANJI AND SONS	HQRXEXLAPPLY00 000250AM23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
2	JAY JAY SERVICES	HQRXEXLAPPLY00 002058AM23	Nux Vomica dried seeds	03.11.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
3	LOHIA BROTHERS PVT LTD	HQRXEXLAPPLY00 000310AM24	Pongamia Pinnata seeds (Karanja Seeds)	08.05.2023	Deferred due to want of comments / NOC from DoA&FW.
4	DHARINI AGRO EXPORT	HQRXEXLAPPLY00 000298AM24	BALE OF COMPRESS PEANUT SHELLS	06.05.2023	Deferred due to want of comments / NOC from DoA&FW.
5	AAR BEE MACHINERIES PVT LTD	HQRXEXLAPPLY00 001186AM24	MUCUNA SEEDS/ ALBIZIA ODORATISSIMA SEEDS/ CLOVER SEEDS	09.08.2023	Deferred due to want of comments / NOC from DoA&FW.
6	KAVERI SEED COMPANY LTD.	HQRXEXLAPPLY00 001201AM24	Hybrid Rice (Paddy) KRHP497 Seeds/ Hybrid Rice (Paddy) KRHP425 Seeds	14.08.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-171/2023-SD.IV (291st EXIM-Export-84) dated 06.02.2024 approving the export of 60000 KGs Hybrid rice paddy seeds to Philippines by M/s KAVERI SEED COMPANY LTD.

					Export Authorization was issued on ex-post facto basis.
7	M/S AGARWAL PIRAI KENDRA	HQRXEXLAPPLY00 001269AM24	PADDY	30.08.2023	Deferred due to want of comments / NOC from DoA&FW.
8	ANANT FOODS	HQRXEXLAPPLY00 001271AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	31.08.2023	Deferred due to want of comments / NOC from DoA&FW.
9	SHREE NATH JI TRADING COMPANY	HQRXEXLAPPLY00 001312AM24	NON BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	15.09.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 39) dated 19.02.2024 approving the export of 55000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SHREE NATH JI TRADING COMPANY. Export Authorization was issued on ex-post facto basis.
10	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00 001316AM24	PREMA/ MINGLI/ DAYO	15.09.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-171/2023-SD.IV (291st EXIM-Export-104) dated 06.02.2024 approving the export of 2500 KGs onion seeds to Philippines by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
11	MERHABA INTERNATIONAL	HQRXEXLAPPLY00 001317AM24	Bamboos-TREATED LOGS	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
12	PURE CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00 001325AM24	PADDY SEED (ORIZA SATIVA L.) VARIETY : ESP- 1068	20.09.2023	Deferred due to want of comments / NOC from DoA&FW.
13	K K FOODS	HQRXEXLAPPLY00 001352AM24	NON BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.09.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 40) dated 19.02.2024 approving the export of 55000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s K K FOODS. Export Authorization was issued on ex-post facto basis.
14	MAHESH TRADING COMPANY	HQRXEXLAPPLY00 001335AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P) (Item No. 7) dated 22.01.2024 approving the export of 30,0000 MTs Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality to Nepal by M/s MAHESH TRADING COMPANY.

					Export Authorization was issued on ex-post facto basis.
15	MAHESH TRADING COMPANY	HQRXEXLAPPLY00001334AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P) (Item No. 6) dated 22.01.2024 approving the export of 30,0000 MTs Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality to Nepal by M/s MAHESH TRADING COMPANY . Export Authorization was issued on ex-post facto basis.
16	MAHESH TRADING COMPANY	HQRXEXLAPPLY00001333AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P) (Item No. 5) dated 22.01.2024 approving the export of 30,0000 MTs Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality to Nepal by M/s MAHESH TRADING COMPANY. Export Authorization was issued on ex-post facto basis.
17	SHREE BABA INDUSTRIES	HQRXEXLAPPLY00001356AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	30.09.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P) (Item No. 8) dated 22.01.2024 approving the export of 20,0000 MTs Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality to Nepal by M/s SHREE BABA INDUSTRIES. Export Authorization was issued on ex-post facto basis.
18	PRB AGRO AND FOODS PRIVATE LIMITED	HQRXEXLAPPLY00001377AM24	Onion Seeds	10.10.2023	Deferred due to want of comments / NOC from ICAR.
19	GOPALDAS PAWAN KUMAR	HQRXEXLAPPLY00001378AM24	Non-Basmati Rice In Husk (Paddy) OTHER THAN SEED QUALITY	10.10.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P) (Item No.10) dated 22.01.2024 approving the export of 60,0000 MTs Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality to Nepal by M/s GOPALDAS PAWAN KUMAR. Export Authorization was issued on ex-post facto basis.
20	GOPALDAS PAWAN KUMAR	HQRXEXLAPPLY00001395AM24	Non-Basmati Rice In husk (Paddy)	14.10.2023	Deferred due to want of comments / NOC from DoA&FW.

21	M/S DURGA JI TRADERS	HQRXEXLAPPLY00001397AM24	NON BASMATI RICE IN HUSK(PADDY)	14.10.2023	Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY A deficiency letter has been issued on 25.01.2024. to provide proper set of documents.
22	BHAWANI TRADERS	HQRXEXLAPPLY00001398AM24	NON BASMATI RICE IN HUSK(PADDY)	15.10.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P) (Item No.4) dated 22.01.2024 approving the export of 140000 MTs Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality to Nepal by M/s BHAWANI TRADERS. Export Authorization was issued on ex-post facto basis.
23	OM TRADING COMPANY	HQRXEXLAPPLY00001413AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	19.10.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P) (Item No.1) dated 22.01.2024 approving the export of 10000 MTs Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality to Nepal by M/s OM TRADING COMPANY. Export Authorization was issued on ex-post facto basis.
24	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY00001414AM24	HYBRID PADDY SEEDS	20.10.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-171/2023-SD.IV (291st EXIM-Export-iii) dated 06.02.2024 approving the export of 1500000 KGs Hybrid paddy seeds to Nepal by M/s SEEDWORKS INTERNATIONAL PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
25	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY00001415AM24	HYBRID PADDY SEEDS	20.10.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-171/2023-SD.IV (291st EXIM-Export-ii) dated 06.02.2024 approving the export of 4000000 KGs Hybrid paddy seeds to Philippines by M/s SEEDWORKS INTERNATIONAL PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.

26	TRADE EXIM	HQRXEXLAPPLY00 001422AM24	PADDY	27.10.2023	Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY A deficiency letter has been issued on 25.01.2024. to provide proper set of documents.
27	M/S SHIVSHAKTI TRADERS	HQRXEXLAPPLY00 001444AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	05.11.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 1) dated 19.02.2024 approving the export of 7000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SHIVSHAKTI TRADERS. Export Authorization was issued on ex-post facto basis.
28	RAJ LAXMI TRADERS	HQRXEXLAPPLY00 001457AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	08.11.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 2) dated 19.02.2024 approving the export of 9500 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s RAJ LAXMI TRADERS. Export Authorization was issued on ex-post facto basis.
29	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00 001460AM24	Hybrid Rice (Paddy) Arize 6444 Gold Seeds / Hybrid Rice (Paddy) Arize Tej Gold Seeds	08.11.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-171/2023-SD.IV (291st EXIM-Export-85) dated 06.02.2024 approving the export of 300000 KGs Hybrid rice paddy seeds to Mozambique by M/s BAYER BIOSCIENCE PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.



30	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00 001461AM24	Hybrid Rice (Paddy) Arize Bigante Plus Seeds/ Hybrid Rice (Paddy) Arize TEJ Gold (Habilis Plus)Seeds/ Hybrid Rice (Paddy) Arize AZ7888 Seeds/ Hybrid Rice (Paddy) Arize Bigante Classic (Arize 6444) Seeds/ Hybrid Rice (Paddy) Arize AZ 6508 (Arize Kimbee 58) Seeds/ Hybrid Rice (Paddy) Arize 6129 Gold (Arize Batari Indra) Seeds/Hybrid Rice (Paddy) AZ8433DT Seeds/ Hybrid Rice (Paddy) AZ6585ST Seeds	08.11.2023	Deferred due to want of comments / NOC from DoA&FW.
31	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00 001470AM24	Hybrid Rice (Paddy) Tej Vang Seeds/ Hybrid Rice (Paddy) Arize B-TE1 Seeds	10.11.2023	Deferred due to want of comments / NOC from DoA&FW.
32	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00 001509AM24	Hybrid Rice (Paddy) Arize Dhani Gold Seeds/ Hybrid Rice (Paddy) Arize AZ7006 Seeds/ Hybrid Rice (Paddy) Arize INH16019 Seeds/ Hybrid Rice (Paddy) Arize AZ6453 ST Seeds/ Hybrid Rice (Paddy) Arize Tej Gold Seeds/ Hybrid Rice (Paddy) Arize AZ6585 ST Seeds/ Hybrid Rice (Paddy) Arize AZ2241 ST Seeds	25.11.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 171/2023-SD.IV (291st EXIM- Export-89) dated 06.02.2024 approving the export of 5000000 KGs Hybrid rice paddy seeds to Bangladesh by M/s BAYER BIOSCIENCE PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
33	M/S MA LAXMI TRADERS	HQRXEXLAPPLY00 001512AM24	Rice Paddy or in Husk (Non Basmati Rice)	26.11.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 3) dated 19.02.2024 approving the export of 25000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s MA LAXMI TRADERS. Export Authorization was issued on ex-post facto basis.
34	OM ENTERPRISES	HQRXEXLAPPLY00 001524AM24	Non Basmati Rice Paddy (other than seed quality)	30.11.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 5) dated 19.02.2024 approving the export of 6000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s OM ENTERPRISES. Export Authorization was issued on ex-post facto basis.

35	SAHU TRADERS	HQRXEXLAPPLY00 001528AM24	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	01.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 4) dated 19.02.2024 approving the export of 7500 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SAHU TRADERS. Export Authorization was issued on ex-post facto basis.
36	Abhinandan Traders	HQRXEXLAPPLY00 001542AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	05.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 11) dated 19.02.2024 approving the export of 10000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s Abhinandan Traders. Export Authorization was issued on ex-post facto basis.
37	ADARSH TRADERS	HQRXEXLAPPLY00 001544AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 10) dated 19.02.2024 approving the export of 7500 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s ADARSH TRADERS. Export Authorization was issued on ex-post facto basis.
38	SAHU TRADERS	HQRXEXLAPPLY00 001545AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 8) dated 19.02.2024 approving the export of 7500 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SAHU TRADERS. Export Authorization was issued on ex-post facto basis.
39	SAHU TRADERS	HQRXEXLAPPLY00 001546AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 9) dated 19.02.2024 approving the export of 7500 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SAHU TRADERS. Export Authorization was issued on ex-post facto basis.

40	NIKHIL TRADERS	HQRXEXLAPPLY00 001547AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 7) dated 19.02.2024 approving the export of 40000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s NIKHIL TRADERS. Export Authorization was issued on ex-post facto basis.
41	MAA BHAWANI TRADERS	HQRXEXLAPPLY00 001548AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 6) dated 19.02.2024 approving the export of 40000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s MAA BHAWANI TRADERS. Export Authorization was issued on ex-post facto basis.
42	ABRAR BROTHERS AND COMPANY	HQRXEXLAPPLY00 001549AM24	onion seed	07.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 171/2023-SD.IV (291st EXIM- Export-103) dated 06.02.2024 approving the export of 300000 KGs Onion seeds to Bangladesh by M/s ABRAR BROTHERS AND COMPANY. Export Authorization was issued on ex-post facto basis.
43	ANURAG TRADING	HQRXEXLAPPLY00 001556AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 23) dated 19.02.2024 approving the export of 10000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s ANURAG TRADING. Export Authorization was issued on ex-post facto basis.
44	SIDDHI VINAYAK TRADING COMPANY	HQRXEXLAPPLY00 001557AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 27) dated 19.02.2024 approving the export of 50000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SIDDHI VINAYAK TRADING COMPANY. Export Authorization was issued on ex-post facto basis.

45	KESHRI NANDAN GRAIN STORE	HQRXEXLAPPLY00 001558AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 22) dated 19.02.2024 approving the export of 5000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s KESHRI NANDAN GRAIN STORE. Export Authorization was issued on ex-post facto basis.
46	GOSWAMI ENTERPRISES	HQRXEXLAPPLY00 001559AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 21) dated 19.02.2024 approving the export of 10000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s GOSWAMI ENTERPRISES. Export Authorization was issued on ex-post facto basis.
47	MODERN SINGH ENGINEERING WORKS	HQRXEXLAPPLY00 001560AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 20) dated 19.02.2024 approving the export of 10000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s MODERN SINGH ENGINEERING WORKS. Export Authorization was issued on ex-post facto basis.
48	BALA JEE ENTERPRISES	HQRXEXLAPPLY00 001561AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 19) dated 19.02.2024 approving the export of 24000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s BALA JEE ENTERPRISES. Export Authorization was issued on ex-post facto basis.
49	SEEDS & GRAINS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00 001563AM24	NUX VOMICA dried ripe seeds	09.12.2023	Deferred due to want of comments / NOC from DoA&FW.
50	HANUMAN TRADERS	HQRXEXLAPPLY00 001565AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	12.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 18) dated 19.02.2024 approving the export of 5000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s HANUMAN TRADERS.

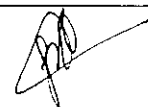
					Export Authorization was issued on ex-post facto basis.
51	DIPJYOTI ENTERPRISES	HQRXEXLAPPLY00001566AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	12.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 17) dated 19.02.2024 approving the export of 10000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s DIPJYOTI ENTERPRISES. Export Authorization was issued on ex-post facto basis.
52	KARAN ENTERPRISES	HQRXEXLAPPLY00001567AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	12.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 16) dated 19.02.2024 approving the export of 8000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s KARAN ENTERPRISES. Export Authorization was issued on ex-post facto basis.
53	JAI GOVIND ENTERPRISES	HQRXEXLAPPLY00001569AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	12.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 15) dated 19.02.2024 approving the export of 10000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s JAI GOVIND ENTERPRISES. Export Authorization was issued on ex-post facto basis.
54	SHUBHAM TRADERS	HQRXEXLAPPLY00001577AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	14.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 14) dated 19.02.2024 approving the export of 5000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SHUBHAM TRADERS. Export Authorization was issued on ex-post facto basis.
55	PARBATI GALLA BHANDAR	HQRXEXLAPPLY00001582AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	14.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 13) dated 19.02.2024 approving the export of 5000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s PARBATI GALLA BHANDAR. Export Authorization was

					issued on ex-post facto basis.
56	PADARTHA G P	HQRXEXLAPPLY00 001581AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	14.12.2023	Deficient on the basis of Comments received from DoA&FW received asking firm to submit an undertaking/ declaration for the export of paddy seeds.
57	YUVRAJ TRADING	HQRXEXLAPPLY00 001599AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	19.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 24) dated 19.02.2024 approving the export of 14000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s YUVRAJ TRADING. Export Authorization was issued on ex-post facto basis.
58	Manokamna Traders	HQRXEXLAPPLY00 001610AM24	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	21.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 25) dated 19.02.2024 approving the export of 15000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s Manokamna Traders. Export Authorization was issued on ex-post facto basis.
59	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00 001638AM24	Of Onion -Teria (28535)	29.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 171/2023-SD.IV (291st EXIM- Export-106) dated 06.02.2024 approving the export of 200 KGs onion seeds to Netherland by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
60	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00 001639AM24	Of Onion -Teria (28535)	29.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 171/2023-SD.IV (291st EXIM- Export-107) dated 06.02.2024 approving the export of 200 KGs onion seeds to Netherland by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
61	M/S. SHRISTI SIDDHARTH TRADING	HQRXEXLAPPLY00 001649AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	03.01.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 79/2020-SD.IV (P)(Item No. 26) dated 19.02.2024 approving the export of 10000 MTs NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s

					SHRISTI SIDDHARTH TRADING. Export Authorization was issued on ex-post facto basis.
62	KARISHMA FOOD PRODUCTS	HQRXEXLAPPLY00001656AM24	Nuxvomica, dried ripe seeds	06.01.2024	Deferred due to want of comments / NOC from DoA&FW.
63	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001665AM24	Of Onion-28511	09.01.2024	Deferred due to want of comments / NOC from DoA&FW.
64	JAI MAA DURGA ENTERPRISES	HQRXEXLAPPLY00001666AM24	Non Basmati Rice Paddy (other than seed quality)	09.01.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 32) dated 19.02.2024 approving the export of 10000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s JAI MAA DURGA ENTERPRISES. Export Authorization was issued on ex-post facto basis.
65	SIDHI VINAYAK FOODS	HQRXEXLAPPLY00001667AM24	Non Basmati Rice Paddy (other than seed quality)	09.01.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 31) dated 19.02.2024 approving the export of 5000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SIDHI VINAYAK FOODS. Export Authorization was issued on ex-post facto basis.
66	S.R.TECH ENGINEERING SERVICES	HQRXEXLAPPLY00001669AM24	Rice Paddy	09.01.2024	Deficient on the basis of the comments received from DoA&FW received asking firm to submit an undertaking/ declaration for the export of paddy seeds.
67	BHAISAJYA SUPPLIERS PRIVATE LIMITED	HQRXEXLAPPLY00001677AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	10.01.2024	Deficient on the basis of the comments received from DoA&FW received asking firm to submit an undertaking/ declaration for the export of paddy seeds.
68	TRAPURANTAK FARMER PRODUCER COMPANY LIMITED	HQRXEXLAPPLY00001678AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	10.01.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 28) dated 19.02.2024 approving the export of 10000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s TRAPURANTAK FARMER PRODUCER COMPANY LIMITED



69	SHIV SHAKTI TRADING COMPANY	HQRXEXLAPPLY00 001698AM24	Of seed quality	16.01.2024	Deficient on the basis of the Comments / NOC from DoA&FW received seeking clarification from the firm as HS Code and item description are not matching in the application. A deficiency letter has been issued on 21.02.2024
70	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00 001704AM24	Of Onion-KSP 1496 F1	17.01.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 171/2023-SD.IV (291st EXIM- Export-95) dated 06.02.2024 approving the export of 500 KGs Onion seeds KSP 1496 F1 to Bangladesh by M/s KALASH SEEDS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
71	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00 001705AM24	Of Onion-KSP 1397 F1	17.01.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 171/2023-SD.IV (291st EXIM- Export-96) dated 06.02.2024 approving the export of 500 KGs Onion seeds KSP 1397 F1 to Bangladesh by M/s KALASH SEEDS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
72	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00 001706AM24	Of Onion-KSP 117- KSP 1496 F1	17.01.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1- 171/2023-SD.IV (291st EXIM- Export-93) dated 06.02.2024 approving the export of 1000 KGs Onion seeds to Bangladesh by M/s KALASH SEEDS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
73	VNR SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00 001725AM24	PADDY SEEDS VNR 2245/2233	23.01.2024	Deferred due to want of comments / NOC from DoA&FW.
74	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00 001734AM24	PADDY SEEDS MRP5566/5569	24.01.2024	Approved on the basis of the comments / NOC from DoA&FW received dated 15.09.2023 approving the exports of 350 MTs PADDY SEEDS MRP5566/5569 to Nepal by M/s MAHYCO PRIVATE LIMITED.



75	OM ENTERPRISES	HQRXEXLAPPLY00001736AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.01.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-SD.IV (P)(Item No. 33) dated 19.02.2024 approving the export of 5000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s OM ENTERPRISES. Export Authorization was issued on ex-post facto basis.
76	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00001773AM24	Hybrid Rice Seed (For sowing purpose) SPH 2003/ Hybrid Rice Seed (For Sowing Purpose) SPH 2004	02.02.2024	Deferred due to want of comments / NOC from ICAR.
77	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001787AM24	Hybrid Rice (Paddy)	06.02.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-171/2023-SD.IV (291st EXIM-Export-v) dated 06.02.2024 approving the export of 40500 KGs Hybrid rice paddy seeds to Philippines by M/s BAYER BIOSCIENCE PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
78	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001788AM24	Hybrid Rice (Paddy)	06.02.2024	Deferred due to want of comments / NOC from ICAR.
79	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00001808AM24	Paddy Seeds Menka	09.02.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-171/2023-SD.IV (291st EXIM-Export-vi) dated 06.02.2024 approving the export of 50000 KGs Paddy Seeds Menka to Azerbaijan by M/s NATH BIO-GENES (INDIA) LIMITED. Export Authorization was issued on ex-post facto basis.
80	DELTA AGRIGENETICS PRIVATE LIMITED	HQRXEXLAPPLY00001811AM24	Hybrid Rice (Paddy)	10.02.2024	Deferred due to want of comments / NOC from ICAR.
81	JAIWAL SEEDS CO.	HQRXEXLAPPLY00001826AM24	Onion Seeds	15.02.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-168/2023-SD.IV (288th EXIM-Export-40) dated 15.09.2023 approving the export of 11000 KGs Onion Seeds to Bhutan by M/s JAIWAL SEEDS CO. Export Authorization was issued on ex-post facto basis.

Department of Animal Husbandry and Dairying



82	KHASA MURRAH BUFFALO FARMS	HQRXEXLAPPLY00001615AM24	MILKING BUFFALO AND MURRAH BULLS	22.12.2023	Deficient due to want of information from the firm. Comments / NOC from DoAHD received vide e-mail dated 14.02.2024 seeking some information from the firm. A deficiency letter has been issued to the firm on 14.02.2024
83	SAHIDAM ENTERPRISE	HQRXEXLAPPLY00001664AM24	Wheat Bran	08.01.2024	Deferred due to want of comments / NOC from DoAHD.
84	CHALIHA IMPEX	HQRXEXLAPPLY00001672AM24	Wheat Bran	10.01.2024	Deferred due to want of comments / NOC from DoAHD.
85	GANPATI CORPORATION	HQRXEXLAPPLY00001720AM24	PADDY HUSK - FOR INDUSTRIAL USE NOT FOR FOODER	22.01.2024	Deferred due to want of comments / NOC from DoAHD.
86	J. K. ENTERPRISE	HQRXEXLAPPLY00001740AM24	FROZEN SAHIWAL SEMEN/FROZEN MURRAH SEMEN	25.01.2024	Deferred due to want of comments / NOC from DoAHD.
87	J. K. ENTERPRISE	HQRXEXLAPPLY00001741AM24	FROZEN SAHIWAL SEMEN	25.01.2024	Deferred due to want of comments / NOC from DoAHD.
88	J. K. ENTERPRISE	HQRXEXLAPPLY00001748AM24	PURE SAHIWAL	27.01.2024	Deferred due to want of comments / NOC from DoAHD.
89	AYUSH ENTRADE PRIVATE LIMITED	HQRXEXLAPPLY00001750AM24	Wheat Bran	27.01.2024	Deferred due to want of comments / NOC from DoAHD.
90	SNEHTIK INTERNATIONAL	HQRXEXLAPPLY00001771AM24	Wheat Bran	02.02.2024	Deferred due to want of comments / NOC from DoAHD.
91	CHAKRABORTY ENTERPRISE	HQRXEXLAPPLY00001780AM24	Wheat Bran	04.02.2024	Deferred due to want of comments / NOC from DoAHD.
92	AIS INTERNATIONAL	HQRXEXLAPPLY00001800AM24	Wheat Bran	07.02.2024	Deferred due to want of comments / NOC from DoAHD.
93	SETHIA OIL INDUSTRIES LTD.	HQRXEXLAPPLY00001819AM24	Oil-cake and oil-cake meal of ground-nut, solvent extracted variety (defatted)	13.02.2024	Deferred due to want of comments / NOC from DoAHD.
94	KAMALABARI PRIVATE LIMITED	HQRXEXLAPPLY00001830AM24	Wheat Bran	16.02.2024	Deferred due to want of comments / NOC from DoAHD.

Ministry of Environment Forest and Climate Change (SU Division)

95	BLUE DIAMOND AGENCIES	HQRXEXLAPPLY00002290AM23	Agarwood Chips	05.01.2023	Closed as the firm was non-responsive despite several reminders.
96	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY00002479AM23	RED SANDERS (71 RS LOGS - 6.0026 MT)	17.02.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOG FORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.

97	VENKATA SAI ENTERPRISES	HQRXEXLAPPLY00002492AM23	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	20.02.2023	The quota for Andhra Pradesh for Financial year2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
98	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00002622AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND	10.03.2023	The quota for Andhra Pradesh for Financial year2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
99	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002688AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 300 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
100	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002690AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 186 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
101	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002691AM23	PATTALAND(ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 99 & 11 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
102	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002692AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 228 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.

103	RAATI RAJAN IMPEX	HQRXEXLAPPLY00000446AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	15.05.2023	The quota for Andhra Pradesh for Financial year2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
104	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000448AM24	RED SANDERS WOOD IN LOG FORM(WITHOUT BARK-ARTIFICIALLY PROPAGATED ORIGIN)	15.05.2023	The quota for Andhra Pradesh for Financial year2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
105	CLASSIC COTTAGE INTERNATIONAL	HQRXEXLAPPLY00000566AM24	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	27.05.2023	The quota for Andhra Pradesh for Financial year2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
106	RAATI RAJAN IMPEX	HQRXEXLAPPLY00001276AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	10.08.2023	The quota for Andhra Pradesh for Financial year2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
107	RAATI RAJAN IMPEX	HQRXEXLAPPLY00001277AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	03.09.2023	The quota for Andhra Pradesh for Financial year2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
108	S.K.ENTERPRISE	HQRXEXLAPPLY00001491AM24	RED SANDERS WOOD IN LOG FORM	20.11.2023	Deferred as the Ministry vide letter No. 5- 47/2023 dated 21.12.2023 has sought comments received from Andhra Pradesh Forest Department. However, the comments are awaited.
109	AQSA ENTERPRISES	HQRXEXLAPPLY00001501AM24	RED SANDERS WOOD IN LOG FORM confiscated	24.11.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.

110	AQSA ENTERPRISES	HQRXEXLAPPLY00001507AM24	RED SANDERS WOOD IN LOG FORM confiscated	24.11.2023	Approved on the basis of the comments received from M/o EF&CC (SU Div) vide O.M No. 5-16/2021-SU dated 15.02.2024 approving the export of 7.925 MTs red sanders wood in Log form confiscated to China by M/s AQSA ENTERPRISES. Export Authorization was issued on ex-post facto basis.
111	AQSA ENTERPRISES	HQRXEXLAPPLY00001508AM24	RED SANDERS WOOD IN LOG FORM confiscated	24.11.2023	Approved on the basis of the comments received from M/o EF&CC (SU Div) vide O.M No. 5-16/2021-SU dated 15.02.2024 approving the export of 7.325 MTs red sanders wood in Log form confiscated to China by M/s AQSA ENTERPRISES. Export Authorization was issued on ex-post facto basis.
112	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY00001514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOG FORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
113	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001529AM24	RED SANDERS WOOD IN LOG FORM	02.12.2023	Approved on the basis of the comments received from MoEF&CC (SU Division) vide OM No. 5-21/2023-SU dated 15.02.2024 approving the export of 15.541 MTs red sanders wood in Log form to China by M/s YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
114	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001530AM24	RED SANDERS WOOD IN LOG FORM	02.12.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
115	ROCKY RED SANDAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00001541AM24	RED SANDERS WOOD LOGS	05.12.2023	Approved on the basis of the comments received from MoEF&CC (SU Division) vide OM No. 5-52/2023-SU dated 09.02.2024 approving the export of 195.2695 MTs red sanders wood to China by M/s ROCKY RED SANDAL EXPORTS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.



116	NATURAL CONVERGENCE CONSULTING	HQRXEXLAPPLY00001605AM24	Red Sanders wood in Log form	20.12.2023	Approved on the basis of the comments received from MoEF&CC (SU Division) vide OM No. 5-54/2023-SU dated 23.02.2024 approving the export of 35.166 MTs red sanders wood in log form to China by M/s NATURAL CONVERGENCE CONSULTING
117	T MANIVANNAN	HQRXEXLAPPLY00001622AM24	Value Added Products of RSW (Reaper and Short End Bits) obtained from Pattaland	26.12.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
118	H R A ESSENTIAL OIL FACTORY	HQRXEXLAPPLY00001688AM24	AGARWOOD	14.01.2024	Deferred on the basis of comments received from MoEF&CC (SU Division) vide OM dated 24.01.2024 sought some documents from the firm. The same has been forwarded to the firm vide e-mail dated 25.01.2024 to furnish the same.
119	RAATI RAJAN IMPEX	HQRXEXLAPPLY00001751AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND CONVERTED INTO IN VALUE ADDED PRODUCTS PARTS OF VARIOUS SIZES OF FURNITURE FROM LOGS AND ROOTS	28.01.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
120	RAATI RAJAN IMPEX	HQRXEXLAPPLY00001752AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND RAISED ARTIFICIALLY FROM TAMIL NADU STATE	28.01.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
121	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00001778AM24	RED SANDERS WOOD SOLD IN E-AUCTION BY GOVERNMENT OF AP, INDIA	03.02.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
122	B G GROUP	HQRXEXLAPPLY00001824AM24	Red Sanders Wood in Log Form obtained from Artificially Propagated Source (Pattaland)	15.02.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)

Ministry of Environment Forest and Climate Change (Ozone Cell)

123	SRF LIMITED	HQRXEXLAPPLY00001499AM24	trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))	23.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
124	SRF LIMITED	HQRXEXLAPPLY00001764AM24	DIFLUOROMETHANE (R32 / HFC-32)/ 1,1,1,2-TETRAFLUOROETHANE (R134a / HFC-134a)/ R404A (BLEND OF R143a + R125 + R134a)/ R410A (BLEND OF DIFLUOROMETHANE (HFC-32) +	31.01.2024	Approved on the basis of the comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 20.02.2024 approving the export of 6000000 KGS DIFLUOROMETHANE (R32 / HFC-32)/ 1,1,1,2-TETRAFLUOROETHANE (R134a

			PENTAFLUOROETHANE (HFC-125))/ R407C (BLEND OF 1,1,1,2-TETRAFLUOROETHANE (HFC-134a) + DIFLUOROMETHANE (HFC-32) + PENTAFLUOROETHANE (HFC-125))/ R467A (BLEND OF R32 + R125 + R134a + R600a)/		/ HFC-134a)/ R404A (BLEND OF R143a + R125 + R134a)/ R410A (BLEND OF DIFLUOROMETHANE (HFC-32) + PENTAFLUOROETHANE (HFC-125))/ R407C (BLEND OF 1,1,1,2-TETRAFLUOROETHANE (HFC-134a) + DIFLUOROMETHANE (HFC-32) + PENTAFLUOROETHANE (HFC-125))/ R467A (BLEND OF R32 + R1 by M/s SRF Limited. Export Authorization was issued on ex-post facto basis.
125	SRF LIMITED	HQRXEXLAPPLY00001765AM24	DIFLUOROMETHANE (R32 / HFC-32) PENTAFLUOROETHANE (R125 / HFC-125)/ 1,1,1,2-TETRAFLUOROETHANE (R134a / HFC-134a)/ R410A (BLEND OF DIFLUOROMETHANE (HFC-32) + PENTAFLUOROETHANE (HFC-125))/ R407C (BLEND OF 1,1,1,2-TETRAFLUOROETHANE (HFC-134a) + DIFLUOROMETHANE (HFC-32) + PENTAFLUOROETHANE (HFC-125)))/	31.01.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
126	BANGLADESH STEEL RE ROLLING MILLS LIMITED	HQRXEXLAPPLY00001820AM24	Saturated fluorinated derivatives of acyclic hydrocarbons:- 1,1,1,2,3,3,3-Heptafluoropropane (HFC227ea), 1,1,1,2,2,3-hexafluoropropane (HFC236cb), 1,1,1,2,3,3-hexafluoropropane (HFC236ea) and 1,1,1,3,3,3-hexafluoropropane (HFC-236fa)-Refrigerant Gas R-227ea : R-450A in 10Kg Cylinder (I04656 + I02995)	13.02.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
Department of Atomic Energy					
127	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001674AM24	MICRONIZED ZIRCONIUM SILICATE	10.01.2024	Deferred on the basis of Comments / NOC received from DAE vide e-mail dated 02.02.2024 sought documents from the firm. A deficiency letter has been issued on 05.02.2024 to provide proper set of documents.
128	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00001744AM24	MICRONIZED ZIRCONIUM SILICATE	25.01.2024	Deferred due to want of comments / NOC from DAE

129	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001775AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic OpCIFier)	03.02.2024	Deferred due to want of comments / NOC from DAE
130	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001802AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic OpCIFier)	08.02.2024	Deferred due to want of comments / NOC from DAE
131	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00001809AM24	MICRONIZED ZIRCONIUM SILICATE	09.02.2024	Deferred due to want of comments / NOC from DAE
132	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001816AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic OpCIFier)	12.02.2024	Deferred due to want of comments / NOC from DAE
133	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00001817AM24	MICRONIZED ZIRCONIUM SILICATE	12.02.2024	Deferred due to want of comments / NOC from DAE
134	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00001818AM24	MICRONIZED ZIRCONIUM SILICATE	12.02.2024	Deferred due to want of comments / NOC from DAE
135	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00001827AM24	MICRONIZED ZIRCONIUM SILICATE	15.02.2024	Deferred due to want of comments / NOC from DAE
136	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00001828AM24	MICRONIZED ZIRCONIUM SILICATE	15.02.2024	Deferred due to want of comments / NOC from DAE
137	BAJAJ OVERSEAS	HQRXEXLAPPLY00001630AM24	Natural garnet	27.12.2023	Ministry of Mines have provided their comments vide O.M dated 02-02-2024 stating to furnish comments received from DAE since Beach Sand Mineral is an atomic mineral, which comes under the administrative control of the Department of Atomic Energy (DAE) Comments / NOC from DAE are awaited.

Ministry of Textiles

138	NEW KASHMIR CREATION	HQRXEXLAPPLY00000159AM23	a.Manmade fibre staple chainstitch wall hanging (quranic calligraphy) total area 5.06 square meters B.Manmade fibre (velvet) wall hanging (quranic calligraphy) total area 3.82 square meters	08.05.2022	Deferred due to want of comments/NOC from M/o Culture. As directed by Chairman, EFC, a letter to Ministry of Culture for expediting their comments in the case will be issued.
139	R J STAR SILK IMPEX	HQRXEXLAPPLY00001776AM24	Silk-worm cocoons suitable for reeling.	03.02.2024	Deferred due to want of comments / NOC from MoT

Ministry of Petroleum & Natural Gas

140	VASUDHA DEVI BIO ENERGY PRIVATE	HQRXEXLAPPLY00001500AM24	BIO DIESEL MADE OUT OF DIFFERENT VEGETABLE SEEDS AND OILS	24.11.2023	Deferred due to want of information from the firm. A deficiency letter has been issued on 07.02.2024
-----	---------------------------------	--------------------------	---	------------	--

LIMITED

Miscellaneous Applications

141	FIL INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY0000 1342AM24	Extra Neutral Alcohol 96%	26.09.2023	Deferred due to want of comments/NOC from MoFPI.
142	GREESHMA RAVIKUMAR	HQRXEXLAPPLY0000 2379AM23	Self feeding Bird (feeding of seeds, pellet)	26.01.2023	Deferred DoAH&D vide OM dated 26.12.2022 have stated that this department has no objection. Further export of same item is subjected to comments/ NoC from MoEF&CC (wildlife). An OM has been sent to MoEF&CC (wildlife) to furnish comments/ NoC. Comments/NOC from MoEF&CC (wildlife) is awaited.
143	S G P INDIA	HQRXEXLAPPLY0000 0122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments received from M/o EF&CC (HSM Division). As directed by Chairman, EFC, a letter to HSM Division for expediting their comments in the case will be issued.
144	K K TRADERS HUF	HQRXEXLAPPLY0000 0460AM24	NEEM SEED FOR MEDICINAL USE	16.05.2023	Deferred due to want of comments received from Ministry of AAYUSH.
145	SHREE MULTITRADE	HQRXEXLAPPLY0000 0215AM24	ORE AND COAL DUST	01.05.2023	Deferred due to want of comments/NOC from Ministry of Mines
146	INDUSHREE ORGANIC	HQRXEXLAPPLY0000 1300AM24	Sodium casinate	11.09.2023	Deferred due to want of comments/ NOC from MoFPI
147	W.T.S INTERNATIONAL	HQRXEXLAPPLY0000 1758AM24	SPARE PARTS FOR TRUCKS AND BUSES; CLUTCH AND BRAKE PARTS	30.01.2024	Deferred due to want of comments/ NOC from MHI
148	TATA STEEL MINING LIMITED	HQRXEXLAPPLY0000 2627AM23	Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived including Export Duty. Values shown are approx. Quantity in WMT(+/- 10%)	10.03.2023	Deferred due to want of comments/ NOC from Ministry of Steel.

Raw Human Hair Applications

149	GNL EXPRESS	HQRXEXLAPPLY0000 2222AM23	Unprocessed indian human hair	17.12.2022	Closed as the firm was non-responsive despite several reminders.
150	SUMITH ENTERPRISES	HQRXEXLAPPLY0000 1578AM24	Human hair unworked, whether or not washed or scoured	14.12.2023	Approved as the firm has submitted relevant documents. Export authorization has been issued for the quantity 39600 KGs on ex-post facto basis.
151	MUNNA ENTERPRISE	HQRXEXLAPPLY0000 1596AM24	Human hair unworked, whether or not washed or scoured	19.12.2023	Application withheld. Firm has submitted CA certificate. CA certificate may be verified, the firm has been asked to submit detailed list of shipping

					bills or e-BRC's for the export proceeds.
152	BANDANA SAHANI	HQRXEXLAPPLY0000 1600AM24	Human hair unworked, whether or not washed or scoured	19.12.2023	Application withheld. Firm has submitted CA certificate. CA certificate may be verified, the firm has been asked to submit detailed list of shipping bills or e-BRC's for the export proceeds.
153	MANARUL SEKH	HQRXEXLAPPLY0000 1646AM24	Human hair unworked, whether or not washed or scoured	03.12.2023	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
154	FARIHA ENTERPRISE	HQRXEXLAPPLY0000 1671AM24	Human hair unworked, whether or not washed or scoured	10.01.2024	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
155	MAHESH HAIR PRIVATE LIMITED	HQRXEXLAPPLY0000 1685AM24	Human hair unworked, whether or not washed or scoured	13.01.2024	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
156	MAHESH HUMAN HAIR BUSINESS	HQRXEXLAPPLY0000 1686AM24	Human hair unworked, whether or not washed or scoured	13.01.2024	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
157	MANNAT HAIRS WASTE MERCHANT	HQRXEXLAPPLY0000 1702AM24	Human hair unworked, whether or not washed or scoured	17.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.

158	NAYEK HUMAN HAIR (OPC) PRIVATE LIMITED	HQRXEXLAPPLY0000 1710AM24	Human hair unworked, whether or not washed or scoured	18.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
159	NATH & BROTHERS	HQRXEXLAPPLY0000 1711AM24	Human hair unworked, whether or not washed or scoured	18.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
160	ALAM ENTERPRISE	HQRXEXLAPPLY0000 1713AM24	Human hair unworked, whether or not washed or scoured	19.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
161	VIP INDUSTRIES PRODUCT	HQRXEXLAPPLY0000 1718AM24	Human hair unworked, whether or not washed or scoured	22.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
162	GAZI INTERNATION AL	HQRXEXLAPPLY0000 1719AM24	Human hair unworked, whether or not washed or scoured	22.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
163	RAMYA ENTERPRISES	HQRXEXLAPPLY0000 1724AM24	Human hair unworked, whether or not washed or scoured	23.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
164	L.G. ENTERPRISE	HQRXEXLAPPLY0000 1727AM24	Human hair unworked, whether or not washed or scoured	23.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
165	VIP SUPER BROOMS INDIA	HQRXEXLAPPLY0000 1726AM24	Human hair unworked, whether or not washed or scoured	23.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
166	PRAJWAL ENTERPRISES	HQRXEXLAPPLY0000 1729AM24	Human hair unworked, whether or not washed or scoured	23.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
167	SHILPA HAIR ENTERPRISE	HQRXEXLAPPLY0000 1733AM24	Waste of Human Hair	24.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
168	INDO HUMAN HAIR EXPORTERS PRIVATE LIMITED	HQRXEXLAPPLY0000 1734AM24	Human hair unworked, whether or not washed or scoured	24.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
169	BISIX INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY0000 1738AM24	Human hair unworked, whether or not washed or scoured	25.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
170	KERIM ENTERPRISE PRIVATE LIMITED	HQRXEXLAPPLY0000 1739AM24	Human hair unworked, whether or not washed or scoured	25.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
171	SREE HARI VALLABHA ENTERPRISES	HQRXEXLAPPLY0000 1745AM24	Human hair unworked, whether or not washed or scoured	25.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
172	SIMRAN ENTERPRISE	HQRXEXLAPPLY0000 1755AM24	Human hair unworked, whether or not washed or scoured	30.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.

173	VASANTHA ENTERPRISES	HQRXEXLAPPLY0000 1760AM24	Human hair unworked, whether or not washed or scoured	31.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
174	SVG ENTERPRISES	HQRXEXLAPPLY0000 1761AM24	Human hair unworked, whether or not washed or scoured	31.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
175	HAPPY HUMAN HAIR ENTERPRISE	HQRXEXLAPPLY0000 1762AM24	Human hair unworked, whether or not washed or scoured	31.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
176	R N ENTERPRISES	HQRXEXLAPPLY0000 1763AM24	Human hair unworked, whether or not washed or scoured	31.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
177	M/S. SAHEB AGRO EXPORT	HQRXEXLAPPLY0000 1766AM24	Human hair unworked, whether or not washed or scoured	01.02.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
178	ABHISHEK ENTERPRISES	HQRXEXLAPPLY0000 1767AM24	Human hair unworked, whether or not washed or scoured	01.02.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
179	RUBI ENTERPRISE	HQRXEXLAPPLY0000 1770AM24	Human hair unworked, whether or not washed or scoured	02.02.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
180	KARAN HUMAN HAIR (OPC) PRIVATE LIMITED	HQRXEXLAPPLY0000 1786AM24	Human hair unworked, whether or not washed or scoured	06.02.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
181	SHREYAN ENTERPRISES	HQRXEXLAPPLY0000 1792AM24	Human hair unworked, whether or not washed or scoured	06.02.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
182	A K INTERNATIONAL	HQRXEXLAPPLY0000 1793AM24	Human hair unworked, whether or not washed or scoured	06.02.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
183	KSIX INTERNATIONAL	HQRXEXLAPPLY0000 1794AM24	Human hair unworked, whether or not washed or scoured	06.02.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
184	HALDER FISH CENTRE	HQRXEXLAPPLY0000 1799AM24	Human hair unworked, whether or not washed or scoured	07.02.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
185	EXPORT POINT	HQRXEXLAPPLY0000 1805AM24	Human hair unworked, whether or not washed or scoured	09.02.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
186	JNF ENTERPRISE	HQRXEXLAPPLY0000 1813AM24	Human hair unworked, whether or not washed or scoured	10.02.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
187	TOUFIK ENTERPRISE	HQRXEXLAPPLY0000 18213AM24	Human hair unworked, whether or not washed or scoured	14.02.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.

Note:

(i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.

Please note that the quota for Red Sanders Wood for the state of Andhra Pradesh has been exhausted for the current financial year, no new application will be considered till the end of the current financial year.

(ii) **Approved cases:** Cases which got approved by EFC are issued export authorizations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT (Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require license from DGFT.

